IN THE HIGH COURT OF MEGHALAYA
SHILLONG

Statement showing the category wise & Bench wise number of cases of Institution, Disposal and Pendency in respect of The High Court of Meghalaya

W.E.F. 01.11.2013 TO 30.11.2013

Sl. No.	Category of Cases	Category of Benches	Pending as on 30.10.2013	Institution	Disposal	Pending as on 30.11.2013
1	R.F.A.	S/B	4	-	1	3
		D/B		-		
2	M.A.F.	S/B	4	-	-	4
		D/B	1	-	-	1
3	Gua.Appl.R.F.A.	S/B				
		D/B				
4	F.A.O.	S/B				
		D/B	2	-	-	2
5	R.S.A.	S/B				
		D/B				
6	L.P.A.	S/B				
		D/B				
7	C.R.P.	S/B	43	2	4	41
		D/B				
8	Review Petn.	S/B	4	1	2	3
		D/B	6	-	1	5
9	C.Ref.	S/B				
		D/B				
10	Arbitration	S/B	6	-	-	6
		D/B				
11	C.M. Appl.	S/B	277	24	32	269
		D/B	138	16	17	137
12	WP(C)	S/B	407	22	42	387
		D/B	63	2	10	55

13	P.I.L.	S/B				
		D/B	8	-	-	8
14	W.A.	S/B				
		D/B	81	1	6	76
15	Mat.Case	S/B				
		D/B				
16	Test Case	S/B				
		D/B				
17	M.A.C.	S/B	3	-	-	3
		D/B				
18	El. Petn.	S/B	2	-	-	2
		D/B				
19	Cont.Case	S/B	33	6	7	32
		D/B	2	1	1	2
20	Second Appl/ S.A.O.	S/B	1	-	-	1
		D/B				
21	Comp.Petn.	S/B	2	-	-	2
		D/B				
22	Tax Cases	S/B				
		D/B	2	-	-	2
23	Cross Objection	S/B				
		D/B				
24	Tr.P(C)	S/B				
		D/B	2			2
25	W.P.(C) SOU MOTTO	S/B				
		D/B	2	-	-	2
26	I.A.	S/B				
		D/B				
27	L.A.Ref.	S/B				
		D/B				

28	L.A. App.	S/B				
		D/B	1	-	-	1
29	F.A.	S/B	1	-	-	1
		D/B				
30	Crl. App.	S/B	18	-	6	12
		D/B	9	-	-	9
31	Crl.Rev.Petn.	S/B	9	4	7	6
		D/B				
32	Crl.Petn.	S/B	13	-	4	9
		D/B				
33	Crl.Ref.	S/B				
		D/B				
34	Crl.(D)Ref.	S/B				
		D/B				
35	Bail Appln./ Anticipatory Bail	S/B	13	14	14	13
		D/B				
36	W.P.(Crl.)	S/B	3	1	2	2
		D/B				
37	Crl.M.Appl.	S/B	31	10	13	28
		D/B	1	-	-	1
38	Tr.P(Crl)	S/B	1	-	-	1
		D/B				
39	C.Appln.	S/B				
		D/B				
TOTAL			1191	104	169	1126